

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA
UNSTARRED QUESTION NO. 3184
TO BE ANSWERED ON MARCH 16, 2016

NULM

No. 3184 DR. SUNIL BALIRAM GAIKWAD:
SHRI SUDHEER GUPTA:
SHRI GAJANAN KIRTIKAR:
DR. J. JAYAVARDHAN:
SHRI S.R. VIJAYAKUMAR:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:-

- (a) whether the Government has sanctioned 770 shelters for urban homeless under National Urban Livelihoods Mission (NULM) in various States recently;
- (b) if so, the details in this regard, State/UT-wise;
- (c) the assistance provided by the Government on each shelter under NULM; and
- (d) the further steps taken to build more shelter for urban homeless?

ANSWER
THE MINISTER OF STATE IN
THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
[SHRI BABUL SUPRIYO]

(a) & (b): As per the information received from the States/UTs, as on 29.02.2016, a total of 770 shelters have been sanctioned by 20 States/UTs under the scheme namely 'Shelter for Urban Homeless (SUH)', a component of Deendayal Antyodaya Yojana - National Urban Livelihoods Mission. A statement showing the State/UT-wise details of the shelters sanctioned under SUH since its inception is at Annexure I.

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(c): It is the primary responsibility of the State Governments to provide shelter for the Urban Homeless people. In order to complement and supplement the efforts of the State/ UT Governments, the Ministry of Housing & Urban Poverty Alleviation is implementing a scheme namely 'Shelter for Urban Homeless (SUH)' as a component of Deendayal Antyodaya Yojana - National Urban Livelihoods Mission for providing permanent shelters with basic facilities to urban homeless. Under this component, Government of India provides 60% of the cost of construction/refurbishment of the shelters and 40% would be the State contribution. In case of North Eastern and Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Jammu and Kashmir, Himachal Pradesh and Uttarakhand), this ratio will be 90:10. Central Government also provides 60% or 90% of the O & M cost as the case may be, for each shelter for the period of first 5 years of operation.

(d): The Ministry is constantly pursuing with the States/UTs for effective implementation of the scheme and timely completion of the projects.

ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION No. 3184 FOR ANSWER ON 16.03.2016

Statement showing State-wise number of shelters sanctioned under Deendayal Antyodaya Yojana- National Urban Livelihoods Mission since its inception

(As on 29.02.2016)

Sr. No.	State/UTs	Number of shelter sanctioned under NULM (New Construction, Refurbished and assistance for operation and maintenance)	Shelters Operational
1	Andhra Pradesh	31	23
2	Bihar	48	-
3	Chhattisgarh	11	-
4	Gujarat	10	-
5	Himachal Pradesh	7	-
6	Jharkhand	35	-
7	Jammu & Kashmir	2	-
8	Karnataka	26	3
9	Kerala	8	-
10	Maharashtra	29	14
11	Madhya Pradesh	133	100
12	Mizoram	35	33
13	Odisha	26	-
14	Punjab	16	-
15	Rajasthan	87	3
16	Tamil Nadu	95	33
17	Telengana	41	24
18	Uttarakhand	8	-
19	Uttar Pradesh	72	-
20	West Bengal	50	37
Total		770	270